

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-124(PB)/2017

IN THE MATTER OF:

Inox Air Products Pvt. Ltd.

.....Petitioner

v.

Twenty First Century Wire Rods Ltd.

.....Respondent

SECTION : UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 20.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Rajat Jariwal, Shri Sahil Narang & Shri Daniel George, Advocates

For the Respondent(s) : Shri Nikhil Nayyar, Shri Divyanshu Rai, Shri Darshan Mehta & Ms. Smriti Shah, Advocates

ORDER

Arguments heard.

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

20.07.2017

Vineet